

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 87/(MAH)/2015
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2017

NAME OF THE PARTIES: Cottonificio Honegger S.P.A.
through Board of Receivers
V/s.
M/s. Raymond Luxury Cottons Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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For Petitioner

1. Mr. Mehul Shah, Adv.
2. Ms. Swapnali Desai, Adv.

For Respondents

1. Mr. Arun Kathpalia, Sr. adv.
2. Mr. Anuj Berry, adv.
3. Mr. Anuj Bhasme, adv
4. Mr. Malate Bhatt, adv

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Order

TCP No. 87/397-398/NCLT/MB/MAH/2015

For having the parties come to reconciliation mode, at their request, list this matter for hearing on 24.4.2017 as part-heard.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)